

Newzealand International Women's Hockey Tournament

718. SHRI R. KADANAPALLI Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALAYAN MANTRI) be pleased to state

(a) whether India has withdrawn its entry from the Newzealand International Women's Hockey Tournament to be held in Auckland in August this year, and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALAYAN MANTRALAYA MEN UP-MANTRI) (SHRI K S RAMASWAMY) (a) and (b). The All India Women's Hockey Association has withdrawn its entry from the Newzealand International Women's Hockey Tournament. The Association has decided to withdraw their entry in view of South Africa's participation in this Tournament.

Constitution of New Boards for Nationalised Banks

719 SHRI R. KADANAPALLI :
SHRI C. CHITTIBABU :

Will the Minister of FINANCE (VITTA MANTRI) be pleased to state

(a) whether Government have decided to have new Boards for the nationalised banks in the country

(b) whether the nominations to the Boards have been completed, and

(c) if so, the details thereof ?

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANT-RAO CHAVAN) : (a) to (c) The first Board of Directors were constituted on 18th July, 1970 in respect of all the 14 nationalised banks. The names of the

members of the Boards of Directors are given in the statement laid on the Table of the House [*Placed in Library. See No LT—244/71*] The question of constituting broad-based Boards of Directors for the 14 nationalised banks in accordance with the scheme framed under Section 9 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 is under consideration of the Government

Demands of the Evacuee tenants evicted from the site for Cochin Shipyard, Kerala

720 SHRI M. K. KRISHNAN Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state

(a) whether the attention of Government has been drawn to the demand made by evacuee tenants, who had been evicted from the site for Cochin Shipyard, Kerala, for increasing rehabilitation facilities and if so, the details thereof,

(b) whether Government have received any memorandum of representation from the evacuees with regard to this,

(c) whether Government propose to provide adequate rehabilitation facilities to them, and

(d) if not the reasons therefor ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING & TRANSPORT (SANSDIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) :

(a) No, Sir. The rehabilitation of evacuee tenants is a matter for the State Government of Kerala to consider. Therefore, the question of providing increasing rehabilitation facilities to them by the Central Government does not arise.

(b) to (d). No memorandum of representation from the evacuee tenants has been received in this connection. A sum of Rs. 1,63,200/- for payment on account

of enhanced compensation payable to the kaidikidappakar; under the provisions of the Kerala Land Reforms Act was made available to the State Government recently. The "Un-employee's Association of Shipyard Evicted People Cochin", however, submitted a Memorandum seeking assistance in regard to direct appointments. In this regard it is understood that to the extent possible and subject to their being otherwise suitable, the evictees from the shipyard site will be given preference by the Employment Exchange in forwarding names to the Project Organisation. In fact some evictees have already been recruited and appointed in the shipyard.

**Demand for Increase in Project Allowance
by the Tuticorin Harbour Project
Workers' Union**

721. SHRI DASARATHA DEB : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWAHAN MANTRI) be pleased to state :

(a) whether Government have received any memorandum from the Tuticorin Harbour Project Workers' Union demanding increase in Project Allowance ;

(b) whether any steps have been taken by Government to meet their demands ; and

(c) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : (a): Yes. A representation was received from the Tuticorin Harbour Project Aluvular Sangam, Tuticorin in March, 1970 for restoring the project allowance which was reduced to 5% of pay from 14,1970 from the original rate of 10% of pay.

(b) and (c). Project allowance is intended to compensate the employees for

the absence of basic amenities in large scale construction projects. With the gradual provision of the basic amenities, the intention is also to reduce the quantum of project allowance and it is to be ultimately abolished with the provision of complete amenities. Basic amenities like staff quarters, rail approach roads, water supply etc. have now been provided in the Tuticorin Project area. Other amenities including availability of commodities at fair price have also been provided. Originally, the project allowance was sanctioned with effect from 1.5.1964. The Project allowance was reduced with effect from 1.4.1970 since some of the amenities had been provided.

Institutions Receiving American Aid

722. SHRI DASARATHA DEB : Will the Minister of EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRI) be pleased to state :

(a) the total number of Institutes of higher education and research which have received American Governmental and private aid in Delhi from April, 1968 to 31st March, 1971 ;

(b) the details thereof ;

(c) whether Government have taken any steps to control and check the use of the funds ; and

(d) if not, the reasons thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHIKSHA AUR SAMAJ KALYAN MANTRALAYA MEN UP-MANTRI) (SHRI D.P. YADAVA) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha in due course.

**Orders placed for two ships with
British Shipyard**

723. SHRI SAMAR MUKHERJEE : Will the Minister of SHIPPING AND TRANSPORT (NAUWAHAN AUR PARIWA-